



126

CWP-PIL-100-2023

Arushi Lamba vs. Municipal Corporation, Chandigarh and another

Present : Ms. Arushi Lamba, petitioner in person.

Notice of motion.

At this stage, Mr. Anil Mehta, Standing counsel for the U.T. Chandigarh with Mr. Rohit Kaushik, Advocate, accepts notice on behalf of the respondents. He prays for some time to seek instructions and file reply.

Prayer is accepted.

Adjourned to 25.01.2024.

(RITU BAHRI)
ACTING CHIEF JUSTICE

(NIDHI GUPTA)
JUDGE

November 23, 2023

Ajay

